

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi.A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment - Judicial Department (Criminal Wing) of Kozhikode District - Promotion, transfer and postings of staff - Orders issued.

Ref: Order No.B1(B)-455/2021 dated 02.09.2021 of the Hon'ble High Court of Kerala.

Order No. A3-638/2021 dated 02.09.2021

Consequent to the promotion of Sri.Gireesh Kumar. R.G., Senior Superintendent, Court of Chief Judicial Magistrate, Kozhikode as Sheristadar, the following promotion, transfer and postings of staff are issued on administrative ground.

1) Smt.Giriga K Kizhinipuram (PEN:622922) Junior Superintendent (Higer Grade) Court of Judicial First Class Magistrate-IV, Kozhikode, the senior most Junior Superintendent in this Department is temporarily promoted as Senior Superintendent to the scale of pay of Rs.51400-110300 is transferred and posted as such in the Court of Chief Judicial Magistrate, Kozhikode.

2) Sri.Rajesh.T.P., (PEN:623711) Head Clerk Court of Judicial First Class Magistrate-I, Vatakara, the senior most Head Clerk / Accountant/ Bench Clerk Grade-II in this Department is temporarily promoted as Junior Superintendent to the scale of pay of Rs.43400-91200 is transferred and posted as such in the Court of Judicial First Class Magistrate, Payyoli vice serial No.3 is transferred.

3) Sri.Narayanan.K.K., (PEN:675172) Junior Superintendent Court of Judicial First Class Magistrate, Payyoli is transferred and posted as such in the Court of Judicial First Class Magistrate-IV, Kozhikode vice Serial No. 1 is promoted.

4) Sri.Shaji.K.K., (PEN:623710) Senior Clerk, Court of Judicial First Class Magistrate-I, Vatakara, the senior most Senior Clerk in this Department is promoted as Head Clerk/Accountant/Bench Clerk Grade-II to the scale of pay of Rs.39300-83000 and posted as Head Clerk in the Court of Judicial First Class Magistrate-I, Vatakara itself, vice serial No.2 is Promoted.


The incumbents shall be relieved forthwith. The Magistrates concerned are directed to report the relieving and joining time of the incumbents in due course. Orders regarding substitute of Sl. No.4 will be issued later.

Sd/-
Chief Judicial Magistrate

To
The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to:
The Sheristadar & Senior Superintendent..
The Secretary, KCJSA, Kozhikode.
✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.
The Secretary, Kozhikode Taluk Government Employees Co-operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees Co-operative Credit Society, Kozhikode.
The File.

True Copy By Order


Sheristadar.
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